HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

The Principal District & Sessions Judge,

Anantnag/ Bandipora /Baramulla/Bhaderwah(Doda)/ Budgam/ Ganderbal/Jammu/Kathua/Kargil/Kishtwar/ Kulgam/Kupwara/Leh/Poonch/Pulwama/Rajouri/ Ramban/Reasi/Samba/Shopian/Srinagar and Udhampur.

No.:- 19430-52/5+9

Dated: 22-09-2018

Subject: Sensitisation of family court matters.

Sir/Madam,

You are requested to provide information regarding the subject cited above of your Court and Courts Subordinate to you consolidated (District-wise) monthly basis w.e.f. 1st. May, 2016 to 30th September, 2016 on monthly basis and thereafter in bi-monthly data format for onward transmission to the Committee for Sensitisation of Family Court matters on the prescribed proforma.

Name of District:		Month:	Year:		
Case Pendency at Family Court matters District wise					
Opening balance at the beginning of the month	Cases instituted during the mont	1	Closing balance at the end of the month.		

Information is urgently required for its onwards transmission to the concerneed quarter, so it should reach this Registry on or before 05-10-2016 statements w.e.f. 1st. May, 2016 to 30th September, 2016 and thereafter 5th of every succeeding month bi-monthly through e-mail or Fax.

Matter may be treated as Most Urgent.

Yours faithfully'

(A. K. Koul) 22-89. []
Registrar General

No: 1943052 / Sts.

Dated: 22-09-2016.

Copy to:-

Incharge NIC for uploading the same on the J&K High Court Website.

_ PENDENCY/ ARREARS OF (MAIN CASE) IN THE STATE OF JAMMU AND KASHMIR FOR THE MONTH OF July, 2016

HIGH COURT

s		-		0 Z . N
Opening Balance		53534	Civil	Opening Balance
		5018	ट	
		58552	Total	
Institution during the month		1111	Civil	Institution during the month
		133	ਨ	
		1244	Total	ing the
Disposal during the month		684	Civil	Dispos
		27	요	Disposal during the month
		711	Total	g the
Closing balance at the end of the month	SUBC	53961	Civil	Closing end of t
	ORDINATE COURTS	S124	Crl	balance at the the month
	E COURTS	59085	Total	
% increase or decrease in		0.79	Civil	% increase or decrease in pendency vis-à-vis previous month
		2.11	ਤ	
		0.91	Total	à-vis th
Disposal case which are more than five		215	Civil	Disposal cases which are more than five years old
		02	ਨੁ	
		215	Total	
Pendency of cases which are more than five years old in		23676	Civil	Pendency of cases which a more than five years old ir the end of the month
		1017	ਟੁ	
		24693	Total	which are 's old in th

L	1		0 Z · N		
	48080	Civil	Opening Balance		
	93830	Crl			
	48080 93830 141910 1206 3751	Crl Total	1		
	1206	Civil	Institution during the month		
	3751	Crl			
	4957	Total	ing the		
	856	Civil	Disposi		
	3904	다 -	Disposal during the month		
	4760	Total			
	48430	Civil	Closing balance at the end of the month		
	93677	Crl			
	142107 0.72	Total	at the		
9		Civil Crl	% inc decre pendo		
۶	0.16	Crl	% increase or decrease in pendency vis-à-vis previous month		
3	0.13	Total	r ⊱à-vis nth		
	46	Civil Crl	Disposal case which are more than five years old		
	93	द			
	139	Total Civil	which in five		
	2627	Civil	Pendency of cases which are more than five years old in the end of the month		
	4261	ਟ			
•	6888	Total			

NO: 19427 S. 45 Dated: 22-9 2016

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Registrar General